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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 54/BB/ 2017	-	- Await report from ROC & OL	230/ 232	Sankalp & KPIT Semiconductor Pvt. Ltd.

	N CAPITAL) E NUMBER	REPRESENTATION TO WHOM	SIGNATURE
or Madh	ulhar S	Petitioner	alpos Ji
9480094242			
2 - 100	mod Kymar	Rep-g-0.2	. ITML
3) Pre	ma Hati	Roc	Prz.

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is present. She requested time for filing reports of ROC & R.D. Sri Pramod Kumar, Assistant from O.L office is present. He informed that, O.L has filed his report in the registry. Registry to verify and put up. List it on 21/02/2018.

Member (T)

Member (J)